Central Administrative Tribunal Principal Bench, New Delhi.

CP-544/2015 in OA-3726/2013

New Delhi this the 23th day of March, 2016.

Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Surinder Kumar Gupta, 21/29, 4th Floor, West Patel Nagar, New Delhi – 110008. (Applicant in person)

Petitioner

Versus

Union of India Through

- Dr. T.C.A. Anant, Secretary, Ministry of Statistics and Programme Implementation, Sardar Patel Bhawan, Sansad Marg, New Delhi.
- Shri Satish Khurana, Ministry of Statistics and Programme Implementation, Sardar Patel Bhawan, Sansad Marg, New Delhi-110001.

Respondent

(By Advocate: Mr. T.C. Gupta)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the respondents produced an order of the Hon'ble High Court of Delhi in Writ Petition No. 11860/2015 dated 23.12.2015 whereunder the Hon'ble High Court of Delhi stayed the operation of the order of this Tribunal dated 20.02.2015 in OA No. 3726/2013 till the next date of hearing.

2 CP-544/2015

2. In the circumstances, no contempt survives as on today and accordingly, the CP is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law once the said WP is finally decided. No costs.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)

/ns/